OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency with immediate effect:-

Sl. No.	Name of the Official	From	To
1.	Sh. Kamesh Ahuja S/o Sh. Harkesh Ahuja	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi.	PA in the Office Pool, Family Courts (HQs), Dwarka, New Delhi. *(in diverted capacity for a period of One Year or till further orders whichever is earlier).*
2.	Sh. Prateek Gupta S/o Sh. Rajesh Kr. Gupta	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi. *(in diverted capacity from the strength of Family Court)*	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi. *(in diverted capacity for a period of One Year or till further orders whichever is earlier).*

Note:

1. Non-Compliance of the transfer and posting order or immediately proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

04.5.22
01:50pm.

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 32393 – 413 _____Admn.I/T&P/HQs/2022

Dated, Delhi the 0 4 MAY 2022

Copy forwarded for information and necessary action to :-

1. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
2. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
3. The Officer In-Charge, Accounts Branch, New Delhi District, Patiala House Courts, New Delhi.
4. The PS to the undersigned.
5. The Officials concerned.
6. The Sr. A.O(J)/A.O(J), New Delhi District, Patiala House Courts and Family Courts (HQs), Dwarka, New Delhi.
7. The dealing officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The dealing Officials, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. The Website Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI